

Supply of Common Rice to Tripura

*135. SHRI SONTOSH MOHAN DEV: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether the Food Corporation of India has been making common rice regularly available in adequate quantity to Tripura;

(b) if so, its percentage to the State's total monthly allotment;

(c) whether the supply meets the requirements of the Integrated Tribal Development Project; and

(d) if not, the reasons therefor?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA):

(a) and (b). The Food Corporation of India is making all efforts to meet the varietywise preference of rice of the Tripura State to the extent possible depending upon the availability of stocks. On an average, the supply of common rice to Tripura during 1989 was 39% of the total supply of rice to the state, although common rice procurement as a percentage of total rice procured for the Central Pool generally ranges from 20% to 25%.

(c) and (d). Available statistics indicate that during the year 1989, common rice supplied to the ITDP areas in Tripura had constituted about 86% of the total rice supplied to those areas under the ITDP scheme. In six months of 1989 the supply was about 100% while in the remaining months the supply was less due to overall shortage of common rice.

Execution of N.C.R. Plan

136. DR. A.K. PATEL:
SHRI PYARELAL KHANDELWAL:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether adequate financial provision was made during the Seventh Five Year Plan for proper execution of the National Capital Region Plan;

(b) whether Government propose to execute the N.C.R. Plan under a time bound schedule; if so, the steps proposed; and

(c) the response of the States involved so far?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN):

(a) to (c). Plan allocations are made by the Planning Commission after taking into account considerations of intersectoral priorities and availability of resources. So far 50 schemes have been financially assisted by the Central Government and the National Capital Region Planning Board in parts of the States of Haryana, Rajasthan and Uttar Pradesh which fall within the National Capital Region. The total investment on these upto 31.12.89 has been Rs. 117.63 crores. This includes assistance of Rs. 13.68 crores released by the Central Government before the commencement of the 7th Plan.

The participating States have been cooperating in the implementation of the urban development schemes in the National Capital Region.

N.C.C.F. complaints with the Institute of Chartered Accountants of India

*137. SHRI M.S. PAL: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether the National Cooperative Consumer's Federation of India Limited (N.C.C.F.) has filed a complaint with the Institute of Chartered Accountants of India;

(b) if so, the reasons for filing the complaint; and

(c) the present position?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA): (a) to (c). A complaint was filed with the Institute of Chartered Accountants of India, New Delhi on 12.12.88 by the Joint Secretary to the Government of India, in the Department of Civil Supplies, who was also then holding the additional charge of Managing Director, NCCF, against Shri R.K. Sharma, Partner of M/s. R.K. Sharma & Associates, Chartered Accountants, New Delhi, on grounds of professional and other misconduct, while conducting the tax audit of NCCF for 1986-87. After examination of the complaint and the written statement of Sh. R.K. Sharma, the Council of the Institute has decided to initiate an enquiry by its Disciplinary Committee in the matter, which is under progress.

Garland Water Grid Scheme

***138. SHRI KASHIRAMRANA:** Will the Minister of WATER RESOURCES be pleased to state:

(a) whether Government have decided to formulate a Garland Water Grid Scheme by linking all the major rivers in the country; and

(b) if so, the action being taken by Government to implement this scheme?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) No, Sir.

(b) Does not arise.

Development of Housing

***139. PROF. P.J. KURIEN:** Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government have worked out any comprehensive scheme for the

development of housing in the semi-urban and rural areas in the country;

(b) if so, the details thereof;

(c) whether there is any proposal to increase the concessions and facilities for encouraging housing; and

(d) if so, the details thereof?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) and (b). Action Plan of the Government envisages a comprehensive National Housing Policy for different sections of the society which would cover the housing needs of semi urban and rural areas also.

(c) No, Sir.

(d) Question does not arise.

Proposal Regarding B & C Mills in Tamil Nadu

***140. SHRI ERA ANBARASU:** Will the Minister of TEXTILES be pleased to state:

(a) whether Union Government have received any representation to nationalise the B & C Mills, Tamil Nadu; and

(b) if so, the reaction of Union Government thereon?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) Yes, Sir.

(b) Nationalisation does not provide solution to the problem of sickness. However, a decision in this regard is taken in each case on merits keeping in view viability of the unit and other relevant aspects.